

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY.

O.A. NO. 813/90.

The Atomic Energy Workers & Staff Union,  
V/S.  
The Union of India and Others.

... Applicant.  
... Respondents.

Coram: Hon'ble Vice-Chairman, Shri U.C. Srivastava.  
Hon'ble Member (A), Shri M.Y. Priolkar.

TRIBUNAL'S ORDER:

DATED 19-8-91.

A Letter dt. 24-7-91 of the Principal Bench has been placed before us by the Registry along with the Hon'ble Chairman's order dt. 19-7-91 by which Chairman has ordered that the record of this original application O.A. 813/90 (Atomic Energy Workers Union & Ors. V/S. Union of India), may be transferred to New Bombay Bench to the Principal Bench for necessary action under intimation to the parties concerned. The record may be transferred to Principal Bench in compliance with the Chairman's order. Parties be informed accordingly.

Certified True Copy

Date

DEPUTY REGISTRAR  
CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH  
Gulshan E. P. 6/3rd floor  
Pres. Bldg. F. 26/8/91